

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 30

IA 4212/2023 in C.P.(IB)69/MB/2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 25.10.2023

NAME OF THE PARTIES: **M/S URBAN INFRASTRUCTURE**
TRUSTED LTD V/s NEELKANTH
TOWNSHIP & CONSTRUCTION PVT.
LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Today matter is listed wrongly on board.
2. List this matter on **31.10.2023** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna